

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1127(KB)2019
IA(I.B.C)/1313(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	SWATCH GROUP [INDIA] PRIVATE LIMITED VS PRIME RETAIL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For the SRA/Applicant

Ms. Joveria Sabah, Adv.

Ms. Ankita Agrahari, Adv.

Ms. Joyshree Ghosh, Adv.

For the Respondent

Mr. Pranay Agarwal, Adv.

Ms. Ankita Baid, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)